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5 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1.	Motilal Oswal Financial Services Limited	Motilal Oswal Tower, Rahimtullah Sayani Road, Opp. S T Depot, Prabhadevi, Mumbai-400 025, Maharashtra	B-13.01830	April 05, 2006	March 14, 2019
2.	J.P. Morgan Advisors India Pvt. Limited	J.P. Morgan Tower, Off C.S.T. Road, Kalina, Santacruz (E), Mumbai-400 021, Maharashtra	N-13.01878	September 03, 2007	March 19, 2019
3.	Kettlewell Bullen & Co. Ltd. (Presently known as Gloster Limited)	21, Strand Road, Kolkata-700 001, West Bengal	05.01847	April 30, 1998	March 20, 2019
4.	Moneta Finance Private Limited	8, Electronics Complex. Chambaghat, Solan, Himachal Pradesh-173 213	B-06.00384	December 20, 2000	March 27, 2019
5.	Bhushan Information Technologies Private Ltd. (Formerly known as Kalinga Pipes Ltd.)	3, Industrial Area, Phase I, Chandigarh-160 002	06.00040	March 05, 1998	March 29, 2019

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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